NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 77(ND)/2016 CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

SPECIAL .

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY:

AEZ Infratech Pvt. Ltd.

Vs.

M/s. Somani Worsted Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.

DESIGNATION

REPRESENTATION

Ner Dheupad Pas

Ner Dheupad Pas

Nes Aashlea Chauda

Order

Counsel for both the parties are present. It is represented by the counsel for the respondents that already an arbitration award has been passed in terms of the issues which are raised in the present CP. However, the petitioner seeks time to file counter to the application (CA 93/PB/2016) moved to that effect by the respondents. From the records it is seen that already sufficient time has been granted by the Hon'ble Principal Bench to the petitioner to file reply to the CA. However, one last opportunity is given to the non applicant - petitioner to file counter to the above CA as otherwise the right to file counter shall be closed.

List on 10.11.2016.

(R. VARADHARAJAN)

MEMBER(J)

(S.K. MOHAPATRA)

MEMBER (T)

27.10.2016 (P.K. Sud)